

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR SUBMISSION OF RESOLUTION PLAN FOR M/S. NANDI IRRIGATION SYSTEMS LIMITED engaged in trading & processing / manufacture of drip irrigation (PVC) pipes at having manufacturing unit at 30/667/a Plot No 54 F4 F5 Industrial Estate, Nandyal Mandir Udumulpuram Nandyal - 518502. Andhra Pradesh, India

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nandi Irrigations Systems Limited CIN: U74999TG2007PLC054905 PAN: AACCN5790R
2. Address of the registered office	D.No. 8-3-833/188, Plot No.188 1st Floor, Phase II, Kamalapuri Colony, Hyderabad, Hyderabad, Telangana, India, 500073
3. URL of website	No operational website of the CD
4. Details of place where majority of fixed assets are located	30/667/a Plot No 54 F4 F5 Industrial Estate, Nandyal Mandir Udumulpuram Nandyal – 518502
5. Installed capacity of main products/ services	The CD was a trading company engaged purchase of raw materials PVC resins & getting the job work done through other agencies & was supplying PVC pipes to the customers.
6. Quantity and value of main products/ services sold in last financial year	FY 2023-24 Rs. 136 Crores. FY 2024 -25 (upto the date of CIRP): Rs. 60 crores. approx
7. Number of employees/ workmen	As on the date of CIRP admission 18.09.2024 - Nil.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Detailed invitation of Expression of Interest (Process document) can be obtained by sending an email at nandi.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	available at website of www.ibbi.gov.in or can also be obtained by sending an email at nandi.cirp@gmail.com
10. Last date for receipt of expression of interest	29.12.2024
11. Date of issue of provisional list of prospective resolution applicants	08.01.2025
12. Last date for submission of objections to provisional list	13.01.2025
13. Date of issue of final list of prospective resolution applicants	23.01.2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28.01.2025
15. Last date for submission of resolution plans	27.02.2025
16. Process email id to submit EOI	nandi.cirp@gmail.com



Rajesh Chillale

Rajesh Chillale, Resolution Professional
IBBI/PA-001/IP-P00699/2017-2018/11226

AFA valid upto 31.12.2025

B-725, Western Plaza, OU Colony, HS Darga,
OU Colony, Hyderabad 500008

Date: December 14, 2024

Place: Hyderabad.